

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3478  
ANSWERED ON:20.08.2004  
RESTAURANT ON LEASE IN PRAGATI MAIDAN  
Meinya Dr. Thokchom

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether large number of restaurants have been given on lease inside Pragati Maidan by ITPO during the last three years;
- (b) if so, the reasons and details thereof;
- (c) the details of outstanding license fees to be recovered from these restaurants;
- (d) whether these restaurants have flouted the rules of the agreement;
- (e) if so, the details of fine and punishment imposed on them;
- (f) whether expenditure incurred by the ITPO officials on foreign trips are not properly accounted or audited; and
- (g) if so, how do the Ministry intend to tackle such irregularities?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

(a) & (b) In order to provide good quality and inexpensive food/beverages facilities to the visitors in various fairs / exhibitions, a restaurant and food kiosks were granted licences during the last three years as per the following details :-

(i) Restaurant - Only one restaurant namely, `Vatika` in Pragati Maidan has been licensed to M/s Bhayana Tents & Decorators on 2.8.2001 to run restaurant banquet for a period of 10 years.

(ii) Food Kiosks - The following Food Kiosks were allotted in Anarkali Food Plaza Complex on short-term licence basis (5-9 months) from time to time during the last three years :-

April 2001 to March 2002 - Mother Dairy, Patel Caterers, Pepsi Foods Ltd., Awadh Court, Kakori Mughal Foods, Snappy Snax, Nizam`s Kathi Kabab, Oriental Restaurant, Hari Om Chat Bhandar, Onkar Kulche Wala, Gulistan Catering Services, Sunshine Caterers, Ravi Raj Di Kulfi, Sheesh Mahal Kulche Wala, Hindustan Coca Cola, MU Eating Point (Tunde Kabab), Network Incorporation, Balbir Singh Di Bhatti, Vaishali Caterers, Bombay Chaupaty, Coffee Board Ex-Employees` Co-operative Society, Gyanji Sweets & Caterers, Tripti Restaurant and Coconut Grove.

April 2002 to December 2002 - Only Dosa` 26, Gupta Snacks Corner, Awadh Court, Kakori Mughal Foods, Snappy Snax, Nizam`s Kathi Kabab, Oriental Restaurant, Hari Om Chat Bhandar, Onkar Kulche Wala, Gulistan Catering Services, Patel Caterers, Sunshine Caterers, Ravi Raj Di Kulfi, Hindustan Coca Cola, Network Incorporation, Vaishali Caterers, Pepsi Foods Ltd. and Tripti Restaurant.

November 2003 to June 2004 - Rupa Ice Cream Parlour, Ratnakar Foods & Beverages Pvt. Ltd. Cool All, Hari Om Caterers and Network Incorporation.

(c) Details of outstanding recoveries of licence fee are as under :-

1. Sheesh Mahal Kulche Wala Rs. 50,000/-
2. MU Eating Point (Tunde Kabab) Rs. 54,000/-
3. Balbir Singh Di Bhatti Rs. 54,000/-
4. Bombay Chaupaty Rs. 54,000/-
5. Gyanji Sweets Rs. 60,000/-
6. Snappy Snax Rs. 8,922/-
7. Only Dosa` 26 Rs. 34,500/-

(d) Yes, Sir.

(e) Licensees who have violated the conditions of the licence have been served show cause notices under the Agreement.

(f) No, Sir.

(g) Does not arise.